

by what time the schemes will be implemented?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

(a) No targets have been fixed for the Sixth Five Year Plan (1980--85), although the Sixth Five Year Plan Document, under paragraph 14.15 in Chapter 14 on Minimum Needs Programme, envisages 100 per cent coverage of all illiterate adults in the age group 15--35 under the Adult Education Programme by 1990.

(b) Efforts are being made to cover as many adult illiterates as possible in the age group 15--35 during the Sixth Five Year Plan, within the allocations made for this programme.

Apart from the State Adult Education Programme, the following Central and Centrally Sponsored Schemes are already being implemented:

- (i) Rural Functional Literacy projects;
- (ii) Strengthening of Administrative Structures for Adult Education;
- (iii) Assistance to Voluntary Agencies working in the field of Adult Education; and
- (iv) Shramik Vidyapeeths.

Government Aided School Teachers' Association

424. SHRI M. KALYANASUNDARAM: Will the Minister of EDUCATION be pleased to state:

(a) whether Director of Education, Delhi has received any memorandum from the President of the Government Aided School Teachers' Association regarding take over of management of private schools now by Government;

(b) if so, what are the details thereof; and

(c) what steps Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON):

(a) Yes, Sir.

(b) According to information furnished by the Delhi Administration, the Association in their memorandum dated 13-4-82 has demanded that aided schools where managements have remained in the hands of the Government for more than 5 years may not be handed back to the erstwhile managing committees.

(c) The demand was examined by the Delhi Administration and they are of the opinion that it would be contrary to law to retain the management of such schools beyond a period of 5 years—which is the maximum period of take over laid down under Section 20 of Delhi School Education Act, 1973.

All India Council of Sports

425. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of EDUCATION be pleased to state:

(a) whether the All India Council of Sports is having any general superintendence over the many sided activities of the All India Railway Sports Control Boards, the All India P. & T. Sports Control Boards and other Sports Control Boards of All India nature;

(b) if so, what are the details thereof; and

(c) if not, by when and in what manner Government propose to streamline and coordinate the multifarious activities of the above type of All India Sports Control Boards in order to produce better results?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON):

(a) Such departmental sports control boards are the concern of the relevant departments. In any case the role of

the All India Council of Sports is purely advisory in nature.

(b) Does not arise.

(c) Advice of the All India Council of Sports will be sought on this matter.

Books published by the Sahitya Akademi

426. DR. SHANTI G. PATEL: Will the Minister of EDUCATION be pleased to state:

(a) the names of the Books Published by the Sahitya Akademi during the past three years;

(b) the names of the publishers from whom the books were published; and

(c) whether it is a fact that a large number of books published by the Sahitya Akademi were of the Directors of Rajkamal Publications, Delhi and were written by its directors?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

(a) Information is being collected and will be laid on the Table of the Sabha as soon as possible.

(b) The Sahitya Akademi does not publish books from other publishers.

(c) No, Sir.

Posts of Vice-Principals in Ramjas Senior Secondary Schools in Delhi

427. SHRIMATI PRATIBHA SINGH: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that posts of Vice-Principal in all Ramjas Senior Secondary Schools, Delhi were sanctioned/created in the year 1979;

(b) whether it is also a fact that these posts have not been filled up in all these schools;

(c) if so, the names of such schools where these posts have been filled up

together with the names of such schools where these posts have not been filled up; and

(d) what steps Government propose to take to see that these posts are filled up without further delay by appointing meritorious and legitimate claimants?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON):

(a) and (b) No, Sir.

(c) As reported by the Delhi Administration, the names of Ramjas Senior Secondary Schools where posts of Vice-Principals have already been filled are as under:—

1. Ramjas Boys Sr. Sec. School No. 2 Anand Parbat.
2. Ramjas School No. 3.
3. Ramjas School No. 1.
4. Ramjas Boys Sr. Sec. School No. 5, Karol Bagh.
5. Ramjas School No. 6.

In the following Ramjas Senior Secondary Schools, the posts of Vice-Principals have been approved as per the norms but have not been filled so far:—

1. Ramjas School No. 1.
2. Ramjas School No. 7.

(d) A selection committee has been constituted and the question of selection of suitable persons is under consideration.

Soviet Naval Presence in the Indian Ocean and South China Sea

428. SHRI SURENDRA MOHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Soviet Union has increased her naval presence in the South China Sea and Indian Ocean; and

(b) if so, what is the reaction of the Government of India thereto?